

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.177/2019, IA NO.403/2023 & IA NO.466/2023  
IN CP(IB) No.25/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JODPL PVT LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Sumesh Dhawan with : *For the Liquidator*  
Ms. Ankita Bajpai & Sh. Vatsala Kak, Advs.

Sh. ASPI M. Kapadia, Adv. : *For the Applicant in IA No.403/2023,*  
with Sh. Ram Krishna Yadav, Adv. *IA No.466/2023*  
for Sh. Rohan Gupta, Adv. *& Res. No.1 in CA No.177/2019*

Sh. Kartikeya Saran, Adv. : *For Res. No.2 in CA No.177/2019*

Sh. Krishna Agarwal, Adv. : *For Res. No.3 in CA No.177/2019*

**ORDER**

- 1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for 6<sup>th</sup> September, 2024 to come up at 2:30p.m.**

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**5<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*